## COURT-I

## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 17 of 2015

Dated: 12th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Green Energy Association ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh Mr. Tushar Nagar Ms. Shikha Ohri

Ms. Meghana Aggarwal

## **ORDER**

Issue notice to the Respondents returnable on 26.02.2015. Dasti service is permitted.

Post the matter on <u>26.02.2015</u>.

(Rakesh Nath) Technical Member (Justice Ranjana P. Desai) Chairperson

Ts/vg